

[*Translation*]

**Integrated Child Development Schemes
in Aligarh**

963. DR. LAL BAHADUR RAWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to increase the number of Anganwadis sanctioned under the Child Development scheme in Hathras in Aligarh district;

(b) if so, whether there is any proposal to set up these centres at Sindhran, Barbana, Aglash and Salempur in Hathras;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI MAMATA BANERJEE): (a) At present, there is no such proposal to increase the number of anganwadis sanctioned in Hathras project in Aligarh district. This project was sanctioned in 1989-90 with 127 Anganwadis.

(b) and (c). Two Anganwadi Centres are functioning in Barbana. No centres are proposed for the remaining three villages.

(d) In view of resource constraints it is not possible to sanction additional anganwadis for the present.

Restriction on Movement of Agricultural Produce

964. SHRI RAM PAL SINGH: Will the Minister of FOOD be pleased to state:

(a) whether there is any restriction on the movement of agricultural produce from one place to another within the country; and

(b) if so, the details thereof, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) and (b). There is no restriction on inter-state movement of levy-free rice, wheat and coarsegrains throughout the country. However, in view of the need to maximise procurement of rice for public stocks, the Governments of Andhra Pradesh, Karnataka, Punjab, Uttar Pradesh (in certain divisions) and Chandigarh Administration, have imposed restrictions on interstate movement of paddy. Rajasthan, Tamil Nadu and Pondicherry have allowed movement outside the state of paddy after payment of respectively, 25%, 50% and 30% export levy.

**Construction of Over-Bridges on N.H.
NO. 24**

965. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of railway over-bridges approved for construction on the Hapur-Moradabad-Rampur Highway No. 24;

(b) the time by which the over-bridges are like to be completed; and

(c) the expenditure likely to be incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Only one, viz. road over-bridge in replacement of level crossing No. 369A near Parsakhera.

(b) March, 1994, subject to the comple-